

Letter No...841./2022.

From,

Rizwan Ahmad,
Principal District & Sessions Judge,
Simdega.

To,

The Registrar General,
Hon'ble High Court of Jharkhand,
Ranchi.

Ref : Letter No. 260/R&S, dated 16.08.2022 of Hon'ble High Court of Jharkhand,
Ranchi.

Simdega, dated the 14th Day of September, 2022.

Sir,

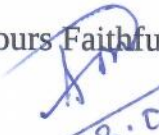
With reference to Hon'ble Court's letter no. 260/R&S, dated 16.08.2022, I am furnishing herewith the information for the Month of **August 2022 regarding Commercial Courts** in prescribed format hereunder:-

Name of the Judgeship: Simdega.

Sl. No	Name of the Court	No. of Cases pending	No. of Cases Instituted	Total Cases pending in the Court	No. of Cases disposed (during the month as per column 3)	Average no. of days taken to decide the case
1	2	3	4	5	6	7
1.	District & Additional Sessions Judge-I, Simdega	Nil	Nil	Nil	Nil	N.A
2.	C.J.M-cum-CJSD, Simdega	Nil	Nil	Nil	Nil	N.A

This is for your goodself's kind information and needful.

Yours Faithfully,


13.09.2022
Principal District & Sessions Judge,
Simdega.